

Annexure – 9 Name of the corporate debtor: N KUMAR RETAILS & PROPERTIES PRIVATE LIMITED Date of commencement of CIRP: 20.07.2026 and order received/communicated on 20.07.2026 List of creditors as on: 12.08.2026

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Other creditors, if any, (other than financial creditors and operational creditors)

Sl. No.	Name of creditor	Details of claim		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set- off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of	Amount	Amount of	Nature of	Amount covered	Amount	Whether related					
NIL													